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विमानकंपनियां मार्ग आवंटन मार्गदर्शी सिद्दांतों के अनुपालन के अध्यधीन यातायात मांग तथा वाणिज्यिक व्यवहार्यता पर निर्भर करते हुए विशिष्ट स्थाने के लिए विमान सेवाएं मुहैया करती है।

(घ) जी, नहीं।

Helicopter service to Valhnodevi

2907. SHRI SANJAY NIRUPAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to introduce helicopter service to Vai-shnodevi in Jammu and kashmir;

(b) whether it will be from Jammu or Katra;

(c) by when this service is likely to be introduced; and

(d) whether such services are also proposed in other places, if so, the details of the same?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Pawan Hans Helicopters Limited (PHHL) proposes to introduce helicopter service to Vaishnodevi in Jammu & Kashmir.

(b) There will be service to Vaishnodevi both from Jammu and Katra.

(c) The present helipad at Katra is under litigation, PHHL has approached High Court of Jammu and Kashmir for permission of its use. Meanwhile, alternate sites at Katra are also being surveyed. PHHL will start the services as soon as a helipad becomes available at Katra.

(d) A preliminary survey has been carried out for introduction of helieopeter services to Kedarnath/Badrinath.

Installaction of Airborne Collision Avoidance System

2908. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AV IATION be pleased to state:

(a) whether Government have made Airborne Collision Avoidance System mandatory to be installed at all airports; (b) if so, the salient features of the proposed system;

(c) whether Government have directed private airlines to install the system in their aircrafts within a stipulated period; and

(d) if so, the cost of the system and to what extent it will provide safety to aircraft?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) All aeroplanes with passenger seating capacity of more than 30 or a pay-load caacity of more than 3 tonnes, are required to install Airborne Collision Avoidance System (ACAS)-II on or before 31st December, 1998. Aersoplanes having passenger capacity of 10 to 30 or pay-load capacity of 1 to 3 tonnes are reqired to install ACAS-I on or before 31st December, 2003.

(d) The cost of the system varies with the vendor/manufacturer and the quantities order. The approximate installation cost of ACAS-II would be USS 60,000 (Sixty Thousand US dollars). The Airborne collision Avoidance System (ACAS) helps in preventing mid-air collisions by alerting the pilots as soon as two aircraft come dangerously close to each other. It gives visual and audio warnings, and also advises the crew of the corrective action required to be taken for preventing an impending mid-air collision.

Status of Tata-Singapore Airlines Alliance

2909. SHRI YADLAPATI VENKAT RAO: Will the Minister of CIVIL AVIA-TION be pleased to state:

(a) the salient features of the new aviation policy; and

(b) the position of the proposed Tata-Singapore Airlines alliance under the new avation policy?

THE MINISTER OF CIVIL AVIA-TION (SHRI ANANTH KUMAR): (a) A comprehensive draft National Policy on Civil Aviation is under formulation.

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(b) There is no proposal for Tata-Singapore Airlines.

Indian Airlines services from Guwahati to Chennai, Delhi and Mumbai

2910. SHRIMATI BASANTI SAR MA: Will the Minister of CIVIL AVIA TION be pleased to state:

(a) whether Government have a proposal for introduction of new Indian Airlines flights on Guwahati-Delhi-Guwahati sector and Guwahati-Mumbai-Guwahati and Chennai-Guwahati sector;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF CIVL AVIATION (SHRI ANANTH KUMAR): (a) to (d) Indian Airlines operates 5 services per week on Delhi/Guwahati route. Convenient connections are available daily from Calcutta for Mumabai and Chennai, in both the directions for passengers travelling between Guwahati Mumbai and Guwahati/Chennai. At present Indian Airlines has no proposal to introduce services from Guwahati to Mumbai and Chennai.

Reduction in Sales Tax on Aviation Turbine Fuel

2911. SHRI JANARDHANA POOJ ARY: Will the Minister of CIV7L AVIA TION be pleased to state:

(a) whether his Ministry has requested State Governments to reduce sales tax on Aviation Turbine Fuel (ATF) as a measure to reduce financial burden on domestic airlines; and

(b) if so, the outcome thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): fa) Yes, Sir.

(b) Reply has been received from 8 State Governments and one Union Territory Administration. While Nagaland Government has no objection to abolish sales tax on ATF, Maharashtra Government has exempted all the domestic airlines from payments of sales tax on ATF for operating to places other than Mumbai, Pune, Nagpur and Aurangabad in that State for the period 1.6.1996 to 31.5.2001 and Span Avivation (M) pvt. Ltd. for operating to any place in the State other than Mumbai for the period 1.4.1997 to 31.3.2002. The other six State Governments/UT Admn. have not agreed to abolish sales tax on ATF. Reply from the remaining State Governments/ UT Admn. has not been received so far.

Diversion of flights to Ahmedabad Airport

2912. SHRIMATI URMILABEN CHIMBANBHAI PATEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian airlines has decided to divert some more flights to Ahmedabad airport; if so, the details thereof; and

(b) whether there is any plan to develop Surat and Baroda airports?'

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) No, Sir.

(b) Surat airport belongs to the State Government Vadodara (Baroda) airport has recently been expanded and modernised as a model airport at a cost of Rs. 18 crores.

Upgradation of Umroi Airport (Shillong)

2913. SHRI ONWARD L. NONGTDU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the long outstanding demand of the people of Meghalaya for upgradation of the Umroi Airport near Shillong;